

Annexure - 6

Name of Corporate Debtor: M/s Delta Iron & Steel Company Private Limited: Liquidation Commencement date: 27.07.2023 List of Creditors as on: 25.03.2026

List of Operational Creditors (Other than Workment and employees and Government Dues)

(Amount in ₹)

Sl.No.	Name of Creditors	Identification No.	Details of Claims Received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	POWER2SME PRIVATE LIMITED	U74900DL2012PTC230723	18.08.2023	1,60,96,075.00	1,60,96,075.00	Unsecured	0.00	NA	0.00	0.25	0.00	0.00	-	-	Updated claim received during Liquidation.
2	YATIN STEELS INDIA PVT. LTD.	CIN: U27100MH2004PTC145365	23.06.2022	1,17,26,57,921.00	1,17,26,57,921.00	Unsecured	0.00	NA	0.00	18.45	0.00	0.00	-	-	Claim submitted during CIRP in accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
3	JSW STEEL LTD.	CIN - L27102MH1994PLC152925	31.08.2023	29,47,93,474.00	29,47,93,474.00	Unsecured	0.00	NA	0.00	4.64	0.00	0.00	-	-	Claim received during Liquidation.
4	ZENITH STEEL PIPES AND INDUSTRIES LIMITED	L29220MH1960PLC011773	01.07.2022	32,92,447.00	11,04,489.00	Unsecured	0.00	NA	0.00	0.02	0.00	0.00	21,87,958.00	-	Claim submitted during CIRP in accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	AJS IMPLEX PVT LTD	U74900MH2006PTC161680	01.09.2023	46,59,85,592.00	46,59,85,592.00	Unsecured	0.00	NA	0.00	7.33	0.00	0.00	-	-	Updated claim received during Liquidation.
6	CANARA BANK (SECURITY TRUSTEE)	NA	26.08.2022	8,49,600.00	8,49,600.00	Unsecured		NA	0.00	0.01	0.00	0.00	-	-	Claim submitted during CIRP in accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
7	KLT Automotive and Tubular product Ltd.	CIN - U34300MH1994PLC081463	24.08.2023	60,99,036.00	60,99,036.00	Unsecured	0.00	NA	0.00	0.10	0.00	0.00	-	-	Claim received during Liquidation.
Total				1,95,97,74,145.00	1,95,75,86,187.00	-	-	-	-	30.80	-	-	21,87,958.00	-	